

NOTIFICATION No. 77 / 2013

I

Dr.A.D.Maria Clete, Senior Civil Judge, functioning on deputation as Registrar, Armed Forces Tribunal, Regional Bench, Chennai, who is to be relieved from the said post on 30.04.2013 A.N., and to be repatriated to her parent department viz., Tamil Nadu State Judicial Service, on repatriation is posted as Sub Judge, Nagapattinam in the existing vacancy.

II

In partial modification of the orders issued in High Court's Notification No.64/2013, dated 17.04.2013, the following revised order is issued :

Thiru V.V.Thaniasarasu, Sub Judge, Devakottai is transferred and posted as Sub Judge, Pudukkottai vice Thiru R.Ravindran, transferred.

(This cancels the order of posting issued in respect of aforesaid Senior Civil Judge, vide Serial No.16 in High Court's Notification No.64/2013, dated 17.04.2013.)

HIGH COURT, MADRAS.
DATED: 29.04.2013.

Sd/- G.CHOCKALINGAM,
REGISTRAR GENERAL